

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. G. G. BHANSALI
CIVIL CAUSE LIST OF DATE 04.09.2020.
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	ST 4238/ 2020	Smt. Prabha Mavji Shethia Vs MCGM	Order		
2	ST 3998/ 2020		NM Order		
3	1525/2010	SHRI SATYAPAL RAMPRAKASH KHANNA Vs THE MUNICIPAL CORPORATION OF GR.MUMBAI AND ORS	NM Hearing	P.P.Prabhu	
4	1526/2010	SHRI SATYAPAL RAMPRAKASH KHANNA Vs THE MUNICIPAL CORPORATION OF GR.MUMBAI AND ORS	NM Hearing	P.P.Prabhu	
5	1302/2015	1.Mohd. Farooq Ibrahim 2.Mohd. Salim Ibrahim Vs The Mun.Corpon. of Gr. Mumbai	NM Hearing	Ms. Law Loyals	
6	1303/2015	Khurshid Alam Ansari Vs MCGM	NM Hearing	Ms. Law Loyals	
7	1304/2015	Makshud Ali through his C.A. Mohd. Aftab Alam Vs MCGM	NM Hearing	Ms. Law Loyals	

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
8	1305/2015	1.Mohd. Farooq Ibrahim 2. Mohd.Salim Ibrahim Vs MCGM	NM Hearing	Ms. Law Loyals	
9	2311/2015	Mrs. Atiya Sultan Kadar Vs The MCGM	NM Hearing	Ms. Law Loyals	
10	429/2016	Kurla Kadam SRA Co Operative Housing Society Ltd. Vs 1.MCGM 2.Asst. Municipal Commissioner L Ward 3.The Assistant Engineer	NM Hearing	Pratap Singh	
11	2087/2017	Mr.Rajendra A. Singh Vs 1.MCGM 2.The Assistant Municipal Commissioner 3.Mr.Chandrajit Ramsurat Yadav	NM Hearing	Ms.Sapna P. Khobragade and Mr.Rajesh P. Khobragade	